

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 971 of 2020**

**IN THE MATTER OF:**

**Indian Renewable Energy Development  
Agency Ltd.**

**...Appellant.**

**Versus**

**Bhuvesh Maheshwari & Ors.**

**...Respondents.**

**Present:**

**For Appellant: Mr. Pawan Sharma and Mr. Anuj Shah, Advocates.**

**For Respondent: Mr. Akshay Goel, Advocate and  
Mr. Bhuvesh Maheshwari (in person) for R-1&4.  
Mr. Deep Roy, Mr. Rony O John,  
Advocates for R-2.  
Mr. P. Nagesh, Mr. Nipun Gautam and  
Mr. Kanishk Khetan, for R-3.**

**ORDER  
(Virtual Mode)**

**03.02.2021** Heard Learned Counsel for the parties.

**Reserved for Judgment.**

**[Justice A.I.S. Cheema]  
Member (Judicial)**

**[Mr. V.P. Singh]  
Member (Technical)**